



To

The Regional Officer, Gurugram (S)  
Haryana State Pollution Control Board  
3rd Floor, HSIIDC Complex  
IMT Manesar, Gurugram

Memo No.. *C.M.C./M.C.M./2021/26*... dated.. *21/6/2021*.

**Subject:**

**Compliance report of Show Cause Notice for Non Compliance of Municipal Solid Waste (Management & Handling) Rules 2016 regarding application filed by Rajender Singh in Hon'ble National Green Tribunal as OA no. 253 of 2020 against the illegal dumping of Municipal Waste at Village Nawada Fatehpur, Manesar, Gurugram.**

In reference to letter/memo no. HSPCB/GRS/2021/221-222 dated 16.06.2021 issued by your office, on the subject cited above, it is submitted that Municipal Corporation, Manesar has cleared the waste from the pond site in question before Hon'ble NGT in OA No. 253 of 2020 at Village Nawada Fatehpur, Manesar, Gurugram.

To avoid such type of events in future, this office has deputed a team for discouraging the villagers from such dumping and has also installed a board on the site in question with a message to villagers for not dumping the garbage on the said location, otherwise proceedings shall be initiated against the violator/trespasser. Moreover, sanitation team has been deputed to lift the garbage from designated place in the village so that villagers need not have to dump the garbage at inappropriate places and to keep a watch on the site in question.

Latest photographs of the site in question are enclosed herewith for your kind reference please.

  
Joint Commissioner, MCM, 4th Floor,  
HSIIDC Complex, Manesar.

Memo No. *C.M.C./M.C.M./2021/27*..... dated... *21/6/2021*.

Copy is hereby forwarded to Sh. Anil Grover, AAG, Haryana for information please.

  
Joint Commissioner, MCM, 4th Floor,  
HSIIDC Complex, Manesar.

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